

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.620
CP-12/241-242/ND/2021
CA/152/2021

IN THE MATTER OF:

Mr. Harjeet Singh Chadha

...APPLICANT

Vs

**M/s. Chada Motor Transport
Company Pvt. Ltd. and Ors.**

...RESPONDENT

Section

U/s 241-242

**Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)**

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Nahush Jain, Adv

ORDER

Due to paucity of time, matter is adjourned to **04.07.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**